Annexure-8

Shree Hanuman Sugar & Industries Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Date of Commencement of CIRP: 27-09-2024; List of Creditors is Pursuant to claims received and updated as on 23-06-2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted										
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	cover ed by	Amoun t covere d by guaran tee	er relate d	% of voting share in COC	conting		Amount of claims not admitted	Amount of claims under verification	ks, if
1	BSE LTD.	18-10-2024	36,89,860.00	36,89,860	Unsecured	-	-	No	0%		•	-	-	
2	Bettiah Estate	13-03-2025	4,35,183.00	4,35,183	Unsecured	-	-	No	0%		-	-	-	
	Total		41,25,043	41,25,043	-	-	-	-	-	-	-	-	-	
	Total in Crs		0.41	0.41									-	